

wage revisions under the Minimum Wages Act, 1948 taking into account the increases in the cost of living and other relevant factors.

Textile Workers Unions in Bombay

2304. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of LABOUR be pleased to state:

(a) whether all the Textile Workers Unions in Bombay are recognised; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): Recognition of trade unions in the Textile Industry in Maharashtra is governed under the provisions of the Bombay Industrial Relations Act and as such the matter essentially falls in the State sphere

Committee on Power Problem of Aluminium Industry

2306 SHRI P. M. MEHTA:

SHRI R. V. SWAMINATHAN:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are considering to set up a committee to look into the power problem of aluminium industry; and

(b) if so, when the final decision in this regard is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKDHEV PRASAD): (a) Yes, Sir.

(b) The decision is likely to be taken soon.

Lahore Islamic Conference

2307. SHRI P. M. MEHTA:

SHRI V. MAYAVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India received the invitation to attend the Conference of Islamic meet

in Lahore held on the 22nd February 1974;

(b) if so, whether India did not accept the invitation; and

(c) the reasons for not accepting the invitation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) and (c). Do not arise.

Labour Unrest

2308. SHRI P. M. MEHTA:

SHRI MOHINDER SINGH GILL:

Will the Minister of LABOUR be pleased to state:

(a) whether labour unrest is spreading once again on a large scale in the country;

(b) whether more labour disputes have arisen and more labour disputes are taking a violent turn;

(c) whether to some extent the increase in the incidence of violence can be attributed to inter-union rivalries; if so, how far this is true;

(d) whether wages in some of the industries have lagged far behind the rising cost of living; and

(e) whether this has resulted in industrial unrest and harm to the industrial production; if so, what steps Government are taking in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) to (e). Industrial disputes and work-stoppages have been a normal feature of all democratic industrial societies; and India is no exception. The recent economic situation in the country, particularly the sharp rise in the cost of living and the consequent erosion in the real wages of workers have imposed severe strains on the industrial relations situation; multiplicity of unions and inter-union rivalries have also been factors affecting